



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 16th September, 2021

NOTICE

It is informed that the cases listed on 17.09.2021 in the Court of Chairperson shall stands adjourned. The next date of Hearing will be notified later.

By order of Hon'ble Acting Chairperson

-Sd/-

Registrar